

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI, COURT - II**

**Item No. 205**  
**CP-164/97/ND/2020**

**IN THE MATTER OF:**

**Sh. B. N. Mehta**

**... Applicant/Petitioner**

**Versus**

**M/s. PGT Components Limited**

**... Respondent**

**Under Section: 97(1)**

**Order delivered on 17.08.2021**

**CORAM:**

**SHRI. ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (J)**

**SHRI L. N. GUPTA,**  
**HON'BLE MEMBER (T)**

**PRESENT:**

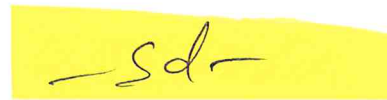
**Mr. Karan Mehta for the Petitioner**

**ORDER**

On the request of the Petitioner's Counsel, list the matter on 2<sup>nd</sup> September 2021.



**(L. N. GUPTA)**  
**MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)**  
**MEMBER (J)**